Secretaries, are staffed by persons belonging to the Research Side of the ICAR. There is no person belonging to LAS. cadre in any of these posts. The two posts in the grade of Under Secretary are held by officers belonging to C.S.S. cadre. One of them, viz., Internal Financial Adviser, has been selected from the C.S.S. in accordance with the recruitment rules prescribed for the post. The other incumbens who belongs to C.S.S. is at present on deputation upo March 31, 1976. The remaining six posts of Under Secretaries are fill 1 up by the Research Side staff of the Council. It would, therefore, not be correct to say that their avenues of promotion have been blocked.]

Conference of All India district education officers

547. SHRI RABI RAY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that a three-day conference of the All India District Education Officers was held recently in New Delhi;
- (b) if so, what are the details thereof and the decisions arrived thereat; and
- (c) the manner in which these decisions are proposed to be implemented?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):
(a) to (c) The National Staff College for Educational Planners and Administrators, organised an All India Conference of District Education Officers in New Delhi from the 6th to the 8th March, 1976. The Conference was attended by about 270 delegates from all the States and Union Territories, besides the Senior Officers of Education Department of some of the States.

The recommendations of the Conference fall into four groups, namely (i) Curriculum for the 10-year school, (ii) introduction of vocationalisation at the +2 stage, (iii) non-formal education, and (iv) strengthening of educational administration at the District level.

The recommendations are being finalised in the light of the comments and suggestions made by the participants, and will be conveved to the State Governments, the

National Council of Éducational Research and Training and the Directorate of Non-Formal Education which are concerned with their implementation.

Financing of milk plants in Punjab by Indian Dairy Development Corporation

548 SHOR OF RAY: Will the Minister of AGRIC OFFURE AND IRRIGATION by placed to state:

(no control of k a fact that the Indian Daily control of Corporation has agreed to finance three more milk plants in Punjab; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir.

(b) Does not arise.

Shifting of shops from cycle market at Esplande Road, Delhi

549. SHRI GANESH LAL MALI: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether some shops from the cycle market at Esplanade Road near Jama Masjit, Delhi have recently been shifted to the Jhandewalan Cycle Market No. I;
- (b) whether Government propose to shift some more shops of cycle dealers situated in the houses facing Esplanade Road, to Jhandewalan Cycle Market No. II, if so the details thereof; and
- (c) by when all these shops are likely to be shifted to new location?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAMAIAH): (a) Yes, Sir.

(b) and (c) Delhi Development Authority has no proposal at present for shifting these cycle shops.

Exploration of ground water resources by the central ground water board

550. SHRI KALYAN ROY: SHRI LAKSHMANA MAHA-PATRO:

SHRI BIR CHANDRA DEB BURMAN:

SHRI JAHARLAL BANERJEE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Ground Water Board has undertaken any exploration,

assessment and development of ground water resources in the Eastern region of the country, namely, West Bengal, Bihar and Orissa:

- (b) if so, what are the details thereof;
- (c) if not, what are the reasons therefor;
- propose to d) whether Government water explore and develop ground Birbhum. districts of sources in the Bankura, Purulia and Midnapore, which suffer fom acute scarcity of water throughout the vear?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE RRIGATION (SHRI SHAH NAWAZ The Central KHAN): (a) Yes Sir. Ground Water Board has carried out and is at present also engaged in carrying out development exploration, assessment and of the Ground Water Resources in Eastern namely:--West country. the areas of Bengal, Bihar and Orissa.

(b) An area of 43,450; 69,400; and 37,845 Sq. Kms. had been covered by systematic hydrogeological surveys in the States of Bihar, West Bengal and Orissa, respectively by the Central Ground Water Board upto the end of 4th Five Plan. Additional areas of 7,000; 16,940 and 7,500 in Bihar, West Bengal and Orissa, respectively are likely to be covered by March, 1976. In addition, Board has undertaken detailed exploration studies aided by drilling in Deltaic tracts of West Bengal in Bishnupur, Falta, Diamond, Harbour, Kakdwip, Namkhana, Raidiahi, Canning and Baruipur area and Murshida-West bad, Nadia, 24-Parganas, Malda, Darjeeling, Jalpaiguri and Dinaipur. Cooch Behar Districts and Coastal tracts of Orissa covering Cuttack, Balasore and Puri districts and Gaya, Shahabad and adjoining districts of Bihar. The Board has given special preference to the exploration and prospecting of the resources in Purulia and Bankura, drought, prone Bengal. districts of West Midnapur of Singh-Baharagore areas Chakulia. Begu parts of and district. Sarai areas in Bihar and Talcher in Dhenkanal districts of Orissa.

The development of the resources especially in the coastal tracts of West Bengal. and Orissa has to be taken up with the

pollusion of the fresh ground water sy

desired amount of caution with a view t

avoiding the ingress of the salinity an

- (c) The question does not arise.
- (d) Yes Sir. The exploration of groun water resources in parts of Purulia at Bankura districts has been done duri the field season 1974-75 and that in t Birbhum district will be taken up duri

season. In the Midnapo 1976-77 field district Central Ground Water Board 1 done exhaustive work for the developme of Haldia complex and is at present mo

toring the development programmes of resources looking into the large sc development and requirement of the Co plex.

Water charges from the allottes of D.D flats in east of Kailash

551. DR. K. MATHEW KURIAN: V the Minister of WORKS AND HOUST he pleased to state:

- (a) whether it is a fact that the allot of D.D.A. flats in multi-storeyed blo of East of Kailash have to pay at the of 65 paise per kilo litre of water supp to them by the Delhi Development Au
- (b) whether the allottees have repres ed to D.D.A. for the reduction in rate of water so as to bring it at with the municipal rate of 17 paise kilo litre; and
 - (c) if so, the decision taken thereon THE MINISTER OF WORKS A RAGHU

(SHRI K. HOUSING MAIAH): (a) Yes, Sir. (b) Yes, Sir.

- (c) The demand of allottees for redu the recovery charges from the rate 65 paise per kilo litre could not be ac ed as this rate has been fixed taking consideration the expenses incurred in boosting arrangements made to s water to the flats in the four-sto

buildings. Supply of milk in the walled city of 552. SHRI GANESH LAL MALI:

the Minister of AGRICULTURE IRRIGATION be pleased to refer t answer to Starred Question 323 giv